

Revival of SEZs

1101. SHRI BAISHNAB PARIDA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government proposes to revive Special Economic Zones (SEZs), develop industrial corridors, fast track development in manufacturing and other sectors in the country;

(b) if so, the details of important major industrial corridors proposed to be built up to link eastern States, especially Odisha, with other regions in the country; and

(c) the time-frame within which these would be started and completed to reap their benefits by the individual units ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) Ongoing review and reform, as necessary, of Government policy and procedure is inherent to Public Policy. The Government, on the basis of inputs/suggestions received from stakeholders on the policy and operational framework of the SEZ Scheme, periodically reviews the policy and operational framework of SEZs and takes necessary measures so as to facilitate speedy and effective implementation of SEZs.

The Department of Industrial Policy and Promotion is developing five Industrial corridors in the country such as Delhi-Mumbai Industrial Corridor (DMIC), Chennai-Bengaluru Industrial corridor (CBIC), Bengaluru-Mumbai Economic Corridor (BMEC), Vizag-Chennai Industrial Corridor (VCIC) and Amritsar-Kolkata Industrial Corridor (AKIC). DMIC is already under implementation whereas other corridors are at their early stages of implementation. There is no proposal to cover the State of Odisha under these Industrial/economic corridors.

Export of mangoes to USA

1102. SHRIMATI SASIKALA PUSHPA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the year-wise and country-wise details regarding total volume and value of export of mangoes to USA and other countries during the last three years;

(b) whether USA has imposed a ban on import of mangoes;

(c) if so, the details thereof and the reasons therefor; and

(d) the steps taken to increase export of mangoes to earn more foreign exchange?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The year-wise and country-wise details of total volume and value of export of mangoes to USA and other countries (top ten) during the last three years are as under:

Country	(Quantity in MTs, Value in US \$ million)					
	2011-12		2012-13		2013-14	
	Quantity	Value	Quantity	Value	Quantity	Value
U S A	4452	6.58	4301	6.76	4068	6.48
Saudi Arabia	47353	35.98	45853	27.48	47090	38.95
UAE	33366	32.34	29456	37.97	32310	38.26
Yemen	18290	10.42	25203	15.09	27387	18.44
Netherlands	17083	19.81	11846	12.47	15110	17.49
UK	8245	9.81	6583	9.76	6749	12.04
Sudan	2399	1.69	6305	4.84	6318	5.21
China	2951	3.54	2886	3.25	3372	4.22
Kuwait	9414	7.96	5597	5.43	3543	4.22
Germany	2452	3.04	1760	2.33	2199	3.11
Other Countries	71896	48.90	45743	38.12	34704	33.18
GRAND TOTAL	217903	180.07	185532	163.50	182850	181.60

Source: DGCI&S

(b) No, Sir.

(c) Does not arise in view of (b) above.

(d) The Agricultural and Processed Food Products Export Development Authority (APEDA), under the administrative control of the Department of Commerce has taken following steps to increase export of mangoes:

- APEDA provides financial assistance to its registered eligible exporters for setting up post harvest infrastructure facilities, purchase of laboratory equipment, implementing quality management system and transport assistance for non-traditional markets.
- To meet the quarantine concerns of importing countries, APEDA has extended financial assistance to State Government agencies to establish Vapour Heat Treatment (VHT) facilities in Andhra Pradesh, Uttar Pradesh and Maharashtra and for irradiation facility in Maharashtra and Gujarat.

- For ensuring food safety aspects, export of fruits and vegetables to EU is now regulated through APEDA recognized pack houses only.
- APEDA has made efforts for opening up new markets for Indian mangoes such as USA, China, Japan, Australia, New Zealand, Chile etc.
- APEDA has organized mango promotion programmes in several locations in Middle East Europe, China and South East Asia.

Besides these measures, the Ministry of Commerce and Industry has put in place various schemes namely Market Development Assistance (MDA), Market Assistance Initiative (MAI), Assistance to States for Developing Export Infrastructure and Allied Activities (ASIDE), Vishesh Krishi and Gram Upaj Yojana, Focus Product Scheme, Focus Market Scheme etc. to provide assistance to encourage exports. These schemes are open to exporters/associations from all States/UTs.

Inflow of FDI

1103. CHAUDHARY MUNVVAR SALEEM: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the year-wise, country-wise and sector-wise details of the Foreign Direct Investment (FDI) made in the country in the last 20 years in the name of liberalization of Indian economy;
- (b) the year-wise details of the income accrued to the exchequer from the sectors in which FDI has been made and the profit accrued to these foreign investors; and
- (c) the details of the profit and loss of the domestic institutions working in the sectors in which FDI has been made ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The total amount of FDI inflow (FDI equity + Equity capital of unincorporated bodies, Re-invested earnings and other capital) received since April, 1994 to September, 2014 (*i.e.* last 20 years) is US\$ 360.35 billion. The year-wise details of FDI inflow for the period April, 1994 to September, 2014 are given in Statement-I (*See* below). The country-wise and sector-wise information on FDI inflow are available only for FDI equity inflows (FIPB/SIA approval route, RBI Automatic route and Acquisition of Existing Shares) *w.e.f.* April, 2000 and relevant details are given in Statement-II and III respectively (*See* below).

(b) No separate statistics are being maintained for the year-wise details of the income accrued to the exchequer from the sectors in which FDI has been made and the profit accrued to these foreign investors.